



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



OPEN HOUSE DISCUSSION

The Open House Discussion (OHD) on Draft Telecom Commercial Communication Customer Preference (Third Amendment) Regulations, 2026, scheduled to be held on May 26th, 2026 through video conference has now been rescheduled on **June 3rd, 2026** as follows due to administrative reasons:-

Subject	Date	Time	Venue
Consultation on "Draft Telecom Commercial Communication Customer Preference (Third Amendment) Regulations, 2026"	June 03rd, 2026 (Wednesday)	Sign in: 10.00 AM Conference: 10.30 AM	OHD will be held through video conferencing https://www.airmeet.com/e/e0514e00-4a06-11f1-8000-e7250aa99f6b

Interested stakeholders/ industry representatives are invited to participate in the Open House Discussion. The stakeholders/ industry representatives willing to participate in the OHD may register themselves on the TRAI's website on the OHD notification page at URL www.trai.gov.in/events

The Consultation Paper on the subject is available at the URI https://tra.gov.in/sites/default/files/2026-03/Draft_CP_13032026_0.pdf

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